

**OFFICE OF THE PRINCIPAL JUDGE : FAMILY COURTS(HQ)**  
**DWARKA, NEW DELHI**

**NOTICE**

**Sub:- To intimate date, time and place of opening of sealed Quotations.**

In continuation of the Office notice dated 13.09.18 and 02.11.18, it is informed to all concerned that the date which is earlier fixed for 16.11.18 at 04.00 pm for opening the sealed quotations for purchase of latest Commentary/Book on Family Courts Act, 1984 is rescheduled for **22.11.18 at 04.00 PM** due to some administrative reasons. The venue for the same will be **at R.No. 1, Family Courts ,Tis Hazari Court Complex, New Delhi**. All the concerned authorities who have already sent their quotations for the same purpose are requested to make it convenient to be present on the above mentioned date,time and place along with sample of the book/books quoted by them.

Sd/-

**Information officer Cum Librarian/JA**  
**Family Courts (HQs), Dwarka**  
**New Delhi.**

(As per directions of the Library Committee)